

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1083
TO BE ANSWERED ON 02.12.2024**

Sports Development under Khelo India Scheme

1083.SHRI MADHAVANENI RAGHUNANDAN RAO:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the total amount of funds allocated to Telangana State for sports development under the Khelo India Scheme, as well as any other sports-related initiatives, along with a breakdown of the manner in which these funds have been utilized; and

(b) whether any specific measures has been taken to encourage sports in Telangana State, including investments in sports infrastructure, training programs, and grassroots development initiatives, if so, the details thereof?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) Funds are allocated Scheme-wise and not State-wise in this Ministry. Details of funds allocated under the Khelo India Scheme, including in the State of Telangana, for sports development as well as any other sports-related initiatives during the last three years are as under:

(in ₹ crore)

S. No.	Financial Year	Funds allocated
1.	2021-22	869.00
2.	2022-23	600.00
3.	2023-24	880.00

These funds have been utilized for development of sports infrastructure, Khelo India Centres, Khelo India State Centre of Excellence, Khelo India Accredited Academies, Khelo India Athletes and other activities under Khelo India Scheme in the country, including in the State of Telangana.

(b) 'Sports' being a State subject, the responsibility of development of sports, including investments in sports infrastructure, training programs,

and grassroots development initiatives, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs & Sports implements the following schemes to encourage sports in the country, including in State of Telangana:

(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and of Sports Authority of India (SAI).
